

**HIGH COURT OF SIKKIM  
GANGTOK**

Ref. No. 73 Confdl./HCS

Date: 07.03.2025

**N-O-T-I-F-I-C-A-T-I-O-N**

Pursuant to the judgment dated 15.01.2025 in **Writ Petition (Civil) No.538 of 2023 (Rajeeb Kalita v. Union of India & Ors.)** passed by the Hon'ble Supreme Court of India, the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok has been pleased to nominate the following Officers as the Nodal Officer for the respective Courts.

1	Mr. Neeraj Rajalim, Officer on Special Duty High Court of Sikkim	<b>Nodal Officer</b> for High Court of Sikkim. <b>(Reporting officer being Registrar General, High Court of Sikkim)</b>
2	Mr. Hentay Gyatso Kazi, Administrative Officer, District & Sessions Court, Gangtok	<b>Nodal Officer</b> for District & Sessions Courts, Gangtok; Mangan and Pakyong and Sub-Divisional Courts falling under the jurisdiction of said Courts. <b>(Reporting officer being the Ld. District Judges of the respective Courts)</b>
3	Mr. Bhim Pradhan, Administrative Officer, District & Sessions Court, Namchi	<b>Nodal Officer</b> for District & Sessions Court, Namchi; Soreng and Gyalshing and Sub-Divisional Courts falling under the jurisdiction of the said Courts. <b>(Reporting officer being Ld. District Judges of the respective Courts)</b>

By order,

  
**REGISTRAR**

Copy to: 14340 - 14363/HCS

1. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim;
2. Additional Registrar-cum-PS to the Hon'ble Judge, High Court of Sikkim;
3. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim;
4. Registrar General, High Court of Sikkim;
5. P.S. to Registrar (Judicial Service), High Court of Sikkim;
6. P.A. to Registrar, High Court of Sikkim;

7. P.A. Central Project Coordinator, High Court of Sikkim;
8. Mr. Neeraj Rajalim, Officer on Special Duty, High Court of Sikkim;
9. Mr. Hentay Gyatso Kazi, Administrative Officer, District & Sessions Courts,  
Gangtok;
10. Mr. Bhim Pradhan, Administrative Officer, District & Sessions Court, Namchi;
11. Advocate General, Government of Sikkim, Gangtok;
12. Advocate General, Government of Sikkim, Gangtok;
13. Secretary, Home Department, Government of Sikkim, Gangtok;
14. All District & Sessions Judges;
15. Legal Remembrancer-cum-Secretary, Law & Parliamentary Affairs Department, Government of Sikkim, Gangtok;
16. All Chief Judicial Magistrates-cum-Civil Judges (SD);
17. All Civil Judges-cum-Judicial Magistrates;
18. President, Bar Association of Sikkim, Gangtok (High Court & Subordinate Courts);
19. President, High Court Bar Association, Gangtok;
20. President, Namchi Bar Association, Namchi;
21. Deputy Solicitor General of India, Gangtok;
22. Computer Cell, High Court of Sikkim for publication in the website of the High Court of Sikkim;
23. All Section In-charge, High Court of Sikkim;
24. Notice Board;
25. Guard File and;
26. File.

  
6/3-25

**JOINT REGISTRAR**